

IN THE HIGH COURT OF BOMBAY AT GOA.

LD-VC-BA-104/2020

Prathamesh Udai Naik,
presently in Colva Jail

...Applicant.

Vs

State of Goa and anr.

...Respondents.

Shri V. Amonkar, Advocate for the applicant.

Shri P. Faldessai, Addl. Public Prosecutor for the respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date:9th December 2020.

P.C.

Shri P. Faldessai, the learned Additional Public Prosecutor, seeks time to file reply.

2. Post the matter on 16.12.2020.

DAMA SESHADRI NAIDU, J.

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